COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 OF 2016

Dated: 15th November, 2018

In the matter of

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

M/s Ramayana Ispat Pvt. Ltd. Vs. Rajasthan Vidyut Prasaran Nigam	n Ltd. & Ors.		Appellant(s) Respondent(s)
Counsel for the Appellant(s) :	Mr. Manu Seshadri Ms. Jami Rana		
Counsel for the Respondent(s) :	Mr. Pradeep Misra Mr. Manoj Kr. Sharma for R-′	I	
	Ms. Anushree Bardhan Mr. Shubham Arya for R-2		
	Mr. Raj Kumar Mehta Ms. Himanshi Andley for R-3		

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>8.2.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/js